



Food safety raid: 250kg stale fish destroyed

A special squad of food safety department confiscated over 250kg of stale fish in raid conducted across the state in two days. The squad conducted 328 inspections and served notices to 63 shops.

newindianexpress.com

Tourism dept's online painting contest for children begins

Children in the age group of 4-16 from across the globe can participate

EXPRESS NEWS SERVICE @T'Puram

THE THIRD edition of Kerala Tourism's international online painting competition for children has commenced. Children in the age group of 4-16 from across the globe are eligible to participate in the competition themed -- 'Kerala Village Life'.

After registration, which is free, the participants can submit a maximum of five entries. The scanned images of the paintings can be uploaded on the website <https://www.keralatourism.org/contest/icpc/> from April 1 till September 30. The competition, which received an overwhelming response in its previous seasons, is held in three categories - children within Kerala, children from other Indian states, and children from abroad.

Tourism Minister P A Mohamed Riyas said the international competition will help children know more about the major attractions of Kerala tourism. "Kerala has received various global accolades for its activities ini-



tiated in rural areas under Responsible Tourism (RT). This painting competition will help in projecting the best aspects of Kerala Tourism among children," he said.

The competition offers a total of 101 attractive prizes. The first three winners from each category will be given special souvenirs besides certificates. Ten winners from abroad will get a free five-day stay in Kerala and an opportunity to visit the state's top tourist destinations with two of their family members.

Five winners from other Indian states category will get a chance for a five-day family trip to tourist destinations in Kerala. Apart from mementoes and certificates, three winners from the Kerala category will get booking coupons for a two-day stay at KTDC's premium hotel, with two of their family members. Also, 70 consolation prizes will be given away to 20 children from abroad, 30 children from other Indian states, and 20 from within Kerala.

The previous editions of international painting competitions for children evoked a huge global response.

A total of 4,169 children from 37 countries registered for the first edition held in 2014. For the second season held in 2018, the number of participants rose to 48,390 from 133 countries, and 9,623 children were from abroad. Going forward, Kerala Tourism proposes to organise this online painting competition biennially.

For details, visit: contest@keralatourism.org; contact number: 70129 93589



CUTIE ON DUTY!

A friendly stray dog, which lives on the Kerala assembly premises, appears to greet policemen on security duty with a 'puppy bow' | B P DEEPU

Woman, newborn die shortly after delivery

EXPRESS NEWS SERVICE @Palakkad

A WOMAN and her newborn died a few hours after delivery at the taluk hospital in Chittur on Thursday. The deceased are Anitha, 27, wife of Harish Kumar of Parakulam house at Nallepilly and their newborn. Anitha was admitted to the taluk hospital in

Chittur on February 6. Since she did not develop pain, a Caesarean section was performed and the child was taken out. As the health of the newborn began to deteriorate, the baby was taken to a private hospital in Kozhipara and the mother was referred to the Thrissur Medical College Hospital. The newborn died as soon as

it was admitted to the hospital.

Anitha began bleeding heavily and died before reaching the medical college hospital. She was accompanied by a nurse and hospital employees in the ambulance. The relatives of Anitha accused the doctors who treated her and the hospital authorities of negligence.

Refuting the allegations, superintendent in charge of the taluk hospital at Alathur Dr Appukut-tan said that since the bleeding of Anitha who was admitted to the ICU did not stop, she was referred to the medical college hospital. Meanwhile, Health Minister Veena George sought a report on the deaths.

Change in train services due to track maintenance work

EXPRESS NEWS SERVICE @T'Puram

THE SERVICE of long-distance trains would be affected due to track maintenance work under the Chennai division. Train No 17229 Thiruvananthapuram Central-Sunderabad Junction Daily Sabari Express will be regulated for up to 3 hours en route in Chennai division, on February 10, 16 and 22.

Train No 13352 Alappuzha-Chennai Central Daily Express will be regulated for 1 hour 30 minutes en route in the division on February 21. Train No 13352 Alappuzha-Dhanbad Junction Daily Express will be rescheduled to leave Alappuzha at 7.30 am on February 18. Train No 13352 Alappuzha-Dhanbad Junction Daily Express will be regulated for 45 minutes en route in Salem division on February 14. Train No 16332 Thiruvananthapuram Central-Mumbai CSMT Weekly Express will be regulated for 1 hour 30 minutes en route in Salem division on February 18.

PSPCL Punjab State Power Corporation Limited
(Regd. Office: PSEB Head Office, The Mall, Patiala-147001)
Corporate Identity Number: U40109PB2010SGC033813 Website : www.pspcl.in
Mobile No. 96461-10914

E-Tender Enq.No. 428/P-1/EMP-W-12197 dated 08.02.23
Dy. Chief Engineer / Headquarter (Procurement Cell-I) GGSSTP, Roopnagar invites E-Tender ID No.2023_POWER_96331_1 for Providing skilled assistance for repair of damaged wood works, Plumbing jobs & Masonry works of residential and non residential buildings at Nuhon Colony and Power Colony, GGSSTP, Roopnagar. For detailed NIT & Tender Specification please refer to <https://eproc.punjab.gov.in> from 09.02.2023 from 11:00 AM onwards.

Note:- Corrigendum & addendum, if any will be published online at <https://eproc.punjab.gov.in>

82/RTP-14/23-2/9/2023
76155/12/1403/2022/21084

The Brihanmumbai Electric Supply & Transport Undertaking
(OF THE BRIHANMUMBAI MAHANAGARPALIKA)

TENDER NOTICE

E-tenders are Re-invited for the supply of following items.

(1) 75677, (2) 75069 (Corrigendum).

Note : For more details, log on to website <https://mahatenders.gov.in>

PRO/AAM(M)/173/2023 GENERAL MANAGER

ਪੰਜਾਬ ਨੈਸ਼ਨਲ ਬੈਂਕ **punjab national bank**
... ਭਰੋਸੇ ਦੇ ਨਾਮ 'ਤੇ ...
Circle Office: Shashibhai Bhawan, Mini By Pass Rd., Govindapuram, Kozhikode-673 016.
Ph: 0495 2740661, Email: coo269@pnbc.co.in

POSSESSION NOTICE (For Immovable property)
Whereas, Authorized Officer of Punjab National Bank under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of Powers conferred under Section 13 read with the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice dated 03/08/2021. Corrigendum dated 13/06/2022 & Demand Notice paper publication dated 18/10/2022 calling upon the borrowers of BOK P K Menon Road, Kozhikode - Smt. Ramia P.K. W/o. Late. Abdul Nazeer, Sri Nihad U.K., Smt. Nazeera R.C., Smt. Fatima Sina, All residing at Ujjayan Kunnummal, Kodaluvu, Avilora, Kollam, Pin-673572, to repay the amount mentioned in the notice being Rs.51,90,928.13 (Rupees Fifty one lakhs ninety thousand nine hundred twenty eight & Paise Thirteen only) plus further interest at the contracted rate with the monthly rest on the respective amount from 01/08/2021 plus cost/expenses until payment in full. The book outstanding in the Account bearing 07797011000602 as on 23/01/2023 is Rs. 51,60,392.13 plus further interest at the contracted rate with monthly rest on the respective amount from 31/12/2022 plus cost/expenses until payment in full.

The borrower having failed to repay the entire amount demanded, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described here in below in exercise of powers conferred on him/her under sub section 4 of Section 13 of the SARFAESI Act read with rule 8 of the Security Interest Enforcement Rules 2002 on this 4th day of February 2023.

The borrowers attention is invited to Provisions of Sub Section 8 of Section 13 of the Act, in respect of time available, to redeem the secured asset. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Punjab National Bank for the above amount and interest thereon.

All that part and parcel of property consisting of 14.03 Cents of land in Re Survey No. 54/2, Old Survey No.49/1 in Kodaluvu Village and Desom of Kozhikode Taluk and District owned by Sri. Nihad U.K., Smt. Nazeera P.C and Smt. Fatima Sina.

Boundaries: East: In the possession of Armed and two others, South : Deed assigned Property, West : Deed assigned 1 met. Property to Aiysha, North : Panchayath Road and Property in the possession of Armed & two others.

DATE: 04/02/2023 Sd/- The Chief Manager,
PLACE: Kodaluvu Authorized Officer, Punjab National Bank

MANGALORE ELECTRICITY SUPPLY COMPANY LIMITED
(Government of Karnataka undertaking)
Corporate Office, "MESCOM Bhavana", Bejai, Mangaluru-575 004
Phone: 0824-2885766 CIN: U40109 KA 2002 SGC 030425

NO:MESCOM/COML/22-23/2088 Date: 09.02.2023

SHORT TERM TENDER NOTIFICATION

MESCOM invites tender for the following service from the prospective bidders.

Sl.No.	Name of the Service
1	"Web Based Total Revenue Management Activity of MESCOM Non-RAPDRP area on Rate Contract basis"

The details of tender notification can be obtained by logging on to www.eproc.karnataka.gov.in on or after 13.02.2023. Any further details can be obtained from the undersigned during office hours.

Sd/- Superintending Engineer(Ele) (Coml), Corporate Office, Mangaluru
For Power Related Complaints and Assistance Call Toll Free Number 1912

GOVERNMENT OF INDIA
LAKSHADWEEP ADMINISTRATION
(DEPARTMENT OF HEALTH SERVICES)
KAVARATTI-682 555

F.No:42-8/2022-2023 DHS (Surgical) (1) Dated: 01.02.2023

NOTICE INVITING TENDER

Department of Health Services U.T of Lakshadweep Administration, Kavaratti invites competitive e-Tender from the Original Licensed Manufacturers or their Authorized Distributors / Agents for the following work as detailed below.

Name of Work	Annual Procurement and supply of Surgical items required for All Health Institutions
Tender Fee / Cost of Tender Form	1000 + 18% GST (Rs.1180)
Bid Document available for downloading from	10.02.2023 10.30AM
Bid Document available for downloading up to	03.03.2023 03.00 PM
Last date & Time for submission of Bid	03.03.2023 03.00 PM
Opening of Technical Bid	03.03.2023 03.30 PM
Opening of Financial Bid	14.03.2023 04.00 PM

Tender Document containing detailed terms & conditions and goods required can be downloaded from the website www.laksahdweep.gov.in. Bidders willing to participate in the tender shall visit the e-tender website www.tendersuti.gov.in for participation.

For any help / query, please contact representative of the Department through email: bufferhealthdhs@gmail.com & healthtenders786@gmail.com or Telephone (04896262819) and for any help in processing of e-tender please contact E-Tender helpdesk Shri. Sakeer Hussain. Mobile. 9447510207

Sd/- (Dr.M.P.Basheer)
Director Health Services
U.T of Lakshadweep

MANGALORE ELECTRICITY SUPPLY COMPANY LIMITED
(A Government of Karnataka undertaking)
Corporate Office, "MESCOM BHAVANA", Bejai, Mangaluru - 575 004
Ph: 0824-2885795 CIN: U40109 KA 2002 SGC 030425

No. MESCOM/PROC/PURC/24/2023-PROC Date: 08.02.2023

SHORT TERM TENDER NOTIFICATION (Through e-Procurement Portal Only)

MESCOM invites short term tender for Manufacture & Supply of following materials as per technical specification:

Tender No	Name of the Materials proposed for Procurement	Quantity
MESCOM/2022-23/IND918	63kVA Star-1 (4 Star) Transformers to MESCOM, Mangalore Zone	1000 Nos
MESCOM/2022-23/IND919	63kVA Star-1 (4 Star) Transformers to MESCOM, Shimoga Zone	1000 Nos
MESCOM/2022-23/IND920	11KV 5KN Polymeric Pin Insulators	1,10,000 Nos

The interested eligible bidders may log on to: www.eproc.karnataka.gov.in on or after 10.02.2023

Sd/- Superintending Engineer (Ele.) (Proc.), Corporate Office
For Power Related Complaints & Assistance Call Toll Free Number 1912

BRUHAT BENGALURU MAHANAGARA PALIKE
Office of the Executive Engineer (West-Lakes), Room No. 306, 3rd Floor, Annex-3 Building, N.R. Square, Bengaluru - 560 002.

No: EE(WEST-Lakes)/Tend-15/2022-23 Date: 08.02.2023

SHORT TERM TENDER NOTIFICATION
(Through e-Procurement Portal only)

The Executive Engineer (West-Lakes) Division, BBMP invites tenders from eligible tenderers for the works detailed in the table below.

Sl. No.	Name of the Work	Approx. Value of work (Rs. in Lakhs)	EMD (in Rs.)
1	Package-2: Installation of Sluice Gate (Flood Escape Gate) for Lakes in West Zone.	100.00	2,00,000/-

(1) Tender documents may be downloaded from GOK e-Procurement portal <https://eproc.karnataka.gov.in> from 14.02.2023 onwards. 2) Pre-bid Meeting : 20.02.2023 at 3:00 p.m. 3) Last date and time for receipt of Tenders: 28.02.2023 upto 4:00 p.m. 4) Opening of Technical Bids: 01.03.2023 at 4.30 p.m. Further details can be obtained from the above office during office hours & also from website: www.eproc.karnataka.gov.in

Sd/- Executive Engineer(WEST-Lakes)

SCHEDULE II - FORM B
PUBLIC ANNOUNCEMENT
[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S TIP TOP FURNITURE PVT LTD

RELEVANT PARTICULARS

1. Name of corporate debtor	M/s. TIP TOP FURNITURE PVT LTD
2. Date of incorporation of corporate debtor	19th September, 1994
3. Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Ernakulam
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U36109KL1994PTC008179
5. Address of the registered office and principal office (if any) of corporate debtor	4/704 FF N H Kottakkal Edarikode P O Malappuram Kerala - 676 501
6. Date of closure of Insolvency Resolution Process	07th February, 2023 [Liquidation ordered by NCLT on 08th February, 2023]
7. Liquidation commencement date of corporate debtor	08th February, 2023 [Order received on 09th February, 2023]
8. Name and registration number of the insolvency professional acting as liquidator	CA Mahalingam Suresh Kumar IBBI/IPA-001/IP-P00110/2017-2018/10217
9. Address and e-mail of the liquidator, as registered with the Board	No.27/9 ,Nivedh Vikas,Pankaja Mill Road, Pullyakulam, Coimbatore- 641045
10. Address and e-mail to be used for correspondence with the Liquidator	Ph No. : 73730-52341 Mail to: msureshkumar@icai.org
11. Last date for submission of claims	10th March, 2023

Notice is hereby given that the National Company Law Tribunal, Kochi Bench has ordered the commencement of liquidation of the M/s. Tip Top Furniture Pvt Ltd on 08th February, 2023.

Note: Applicable forms can be downloaded from the following portal: www.ibbi.gov.in→Quick Links→Downloads→Forms under IBBI (Liquidation Process) Regulations, 2017.

The stakeholders of M/s. Tip Top Furniture Pvt Ltd are hereby called upon to submit their claims with proof on or before 10th March, 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

Date : 09th February, 2023 CA. Mahalingam Suresh Kumar
Place : Coimbatore Liquidator of M/s. Tip Top Furniture Pvt Ltd
AFA No. AA1/10217/02/201123/104851 valid upto 20.11.2023

TAMIL NADU CIVIL SUPPLIES CORPORATION
Head Office, 12, THAMBUSAMMY ROAD, KILPAUK, CHENNAI - 600 010
Ph.No. (044) 26428773, Email id : tnccsc.tn@nic.in, CIN:U19137TN1972SGC006157

No.: MT9/4322/2023 e-tender Notice Dated : 09.02.2023

Senior Regional Manager / Regional Manager, TNCCSC invites competitive tenders for transportation of paddy, Custom Milled Rice, Coarse grains, Gunies and stocks related to procurement and Public Distribution System activities for the period from March-2023 to February - 2025

Name of the region for which tender called for	ETNo.	Name of the region for which tender called for	ETNo.	Date and time for online submission of filed tender documents	Date and time for opening of e-tender
Chennai North	61	Ramanathapuram	62	11.00 AM on 24.02.2023	11.30 AM on 24.02.2023
Chennai South	63	Rangpet	63		
Coimbatore	64	Salem	64		
Coimbatore	65	Swargopal	65		
Chengalpattu	66	Tendla	66		
Dharmapuri	67	Thiruvallur	67		
Dindur	68	Thiruvallur	68		
Kanchipuram	70	Trichyvel	69		
Kanyakumari	71	Trichyvel	70		
Kannur	72	Trichyvel	71		
Karur	73	Thiruvannamalai	72		
Krishnagiri	74	Trichyvel	73		
Madurai	75	Trichyvel	74		
Mayiladuthurai	76	Trichyvel	75		
Nagapattinam	77	Tuticorin	76		
Namakkal	78	Vellore	77		
Nilgiris	79	Vilupuram	78		
Perambalur	80	Vilupuram	79		

*Complete e-tender documents can be viewed and downloaded through <http://www.tnccsc.com> and also available at www.tnccsc.com. The bidders have to participate online. tnccsc@nic.in and also available at tnccsc@nic.in. For registration and further details contact MSTD LIMITED, Phone: 23222422325/9102326105 e-Mail: tnccsc@nic.in Sd/- S. Prabhakar, Managing Director

Edavanna Branch
Malappuram-676541. Ph: 0483-2700386
E-mail: cb1696@canarabank.com

NOTICE TO THE BORROWER/ GUARANTOR/MORTGAGOR

(1) M/s Pafmac Agritech LLP, Erannikkal Building, Methalangadi, Edavanna 676541 (2) Shoukhathali P V, S/o P V Pooker, Puthen Veetil House, Edavanna P O, Edavanna 676541 (3) Shaji EK alias Shaji Mon, S/o Mohammed E K, Puthanpurakkal House, Methalangadi, Edavanna 676541 (4) Zeenath Hamza, Wo Shajimon, Puthanpurakkal House, Methalangadi, Edavanna 676541 (5) Abdul Majeed, S/o Abdulla, Puthanveetil House, Chembakuthu, Edavanna 676541

Sub: Demand Notice issued under Section 13(2) of the Securitisation & Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002.

The undersigned being the Authorized Officer of Canara Bank, Edavanna branch appointed under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, (hereinafter referred as the "Act") do hereby issue this notice to you as under:

S. No	Loan No.	Nature of Loan / Limit	Liability with interest as on date	Rate of Interest
1	1696840017744	KCC	Rs. 51,34,072.74 (Rupees Fifty one Lakhs thirty four thousand seventy two and seventy four paise only)	12.40%
2	1696883017327	Farm Development Loan	Rs. 67,55,738/- (Rupees Sixty Seven Lakhs fifty five thousand Seven Hundred and thirty eight only) 12.40%	14.65%

The above said loan/credit facilities are duly secured by way of mortgage of the assets more specifically described in the schedule hereunder by virtue of the relevant documents executed by you at Canara Bank, Edavanna Branch along with interest & other charges. Since you had failed to discharge your liabilities as per the terms and conditions stipulated, the Bank has classified the debt as NPA as on 31.12.2022. Hence, we had issued a Demand Notice dated 27.01.2023 to you by registered post with acknowledgement due to your last known address available in the Branch record under Section 13(2) of the subject Act calling upon you to discharge the entire liability of Rs.1,18,89,810.74 (Rupees One Crore Eighteen Lakhs Eighty nine thousand Eight hundred Ten and Seventy Four Paise Only) together with future interest and incidental expenses and cost within sixty days from the date of the notice, failing which we shall exercise all or any of the rights under Section 13(4) of the subject Act. Said notice was returned unclaimed. You are requested to discharge the entire liability with further interest and expenses within 60 days of the publication of this notice. Moreover you are hereby restrained from dealing with any of the secured assets mentioned in the schedule in any manner whatsoever, without our prior written consent. This is without prejudice to any other rights available to us under the subject Act and/or any other law in force.

Your attention is invited to provisions of sub-section (8) of Section 13 of the SARFAESI Act, in respect of time available, to redeem the secured assets.

SCHEDULE OF ASSETS

(1) 0.0891 Hectors (22.0 cents) of land and residential building in R S No. 269/4-1, Edavanna Village, Ernad Taluk, Malappuram District. **Boundaries: East:** Property of Unnikammed, North: Puthenveetil Abdul Nasar, West: Road, South: road

(2) 0.0648 Hectors (16 Cent) of land with building in RS no.94/2-7 at Pullipadom village, Nilambur Taluk, Malappuram District. **Boundaries: East:** Property of Mayilkutty, North: Property of Kuttilai, West: Road, South: Property of Salem

Date: 08.02.2023 Authorised Officer, Canara Bank